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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.435/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

Name of the Company		Balaji Medical Equipment Marketing Pvt.LtdVs-Registrar of Companies, W.B		
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	SWAPNI SIDHI S. Priyo	ACHOUBRY, ADV ARTION SHARMA!	AD Petitims	24/1/200

## ORDER

Ld. Counsel for the appellant is present.

Appellant has filed supplementary affidavit in compliance of our order dated 12/10/2017, which may be taken on record. Petitioner has not filed affidavit of service but a copy of the letter which she served on the Registrar of Companies, West Bengal (ROC) on 15/11/2017. Petitioner is directed to file affidavit of service annexing the copy of the letter served on ROC on 15/11/2017.

Till date no reply has been filed by the Registrar of Companies, West Bengal. Pragraphwise reply may be filed within 30 days from today with a copy in advance to the opposite party.

Copy of this order may be served on the ROC and the petitioner is again directed to serve certified copy of this order on ROC and file affidavit of service within 7 days.

List on 11/01/2018.

Urgent certified copy of the order be issued to the applicant upon compliance of all requisite formalities.

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(Jinan K.R.) Member (J) 80

(V.P.Singh) Member (I)